## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

N.P. VIIM Kumpe Could for Petitoonen

R. PRADERP

2) IL.M.D. MUHILAR com fee Respondent

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions stated that order is awaited in respect of the appeal on the order passed by the Division Bench in another case, TCP 537/IB/2017, pending before the NCLAT wherein the respondent one and the same. Time extended at their request. Put up on 15.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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